

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Date: 29.1.2016

To
Chief Engineer (Commercial),
Damodar Valley Corporation,
DVC Towers, First Floor,
VIP Road,
Kolkatta-700054

Sir,

Subject: Determination of tariff for Raghunathpur Power Station Unit I (600 MW) for the period 2014-19

Ref.: Your letter no. Coml/ RTPS/CERC/ 3320 dated 12.1.2016

This refers to your letter dated 12.1.2016.

2. In this regard, reference may be made to the ROP of the hearing dated 5.1.2016, wherein, the Commission in para 3 has directed as under:

“The Commission accepted the prayer of the petitioner and directed the petitioner to file appropriate application seeking extension of time for COD of Unit-I of the generating station, on or before 29.1.2015.”

3. Accordingly, in terms of above, I am directed to request you to file appropriate application for seeking extension of time for declaration of commercial operation of the generating station on or before 10.2.2016.

-Sd/-
(B. Sreekumar)
Deputy Chief (Law)